THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (DR. M.S. SANJEEVI RAO): (a) to (c) According to the voluntary price control, the ex-factory price of a 16.5 Kg. tin of vanaspati has been fixed at Rs. 217 Till recently, these prices were, by and large, being observed at all levels i.e. manufactures, wholesalers and retailers. However, of late, there are reports of higher wholesale and retail prices of vanaspati in certain parts of the country. The State Government authorities have been requested to keep vigil on the price situation in their respective areas. To facilitate the availablility of the commodity to the consumers at a reasonable price, the manufacturers have been advised through their Associations to supply a certain percentage of their produce at the agreed price to the State Governments, if they so want for sale through their nominees or through Public Distribution System.

Complaints from M.P.'s about New Pattern Registration Scheme

9275. SHRI VILAS MUTTEMWAR : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether the Delhi Development Authority has received complaints about the New Pattern Registration Scheme, 1979 from the Members of Parliament and the registered persons during April, 1984 ;

(b) if so, the details thereof ;

(c) whether Government have taken any action so far in this regard ;

(d) if so, the details thereof ; and

(e) if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) to (e) No specific complaint against the New Pattern Registration Scheme, 1979 has been received from the Members of Parliament and the registered persons during April, 1984, Various queries/clarifications are, however, sought by registrants of the scheme from time to time.

मार्च/अप्रैल, 1984 में दिल्ली विकास प्राधिकरण द्वारा जनता निम्न आय वर्ग, मध्यम आय वर्ग के फ्लैटों के लिए निश्चित किए गए मूल्य

9276. **श्री मनमोहन टुडु** : क्या निर्माण और आवास मन्त्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली विकास प्राधिकरण द्वारा हुडको योजना 1979 के अन्तर्गन्त मार्च,अप्रैल 1984 के दौरान आवंटित किए गए जनता, निम्न आय वर्ग (एल आई जी) और मध्यम आय वर्ग (एम आई जी) के आवासीय फ्लैटों के प्रत्येक श्रेणी के लिए क्या मूल्य निश्चित किए गए हैं और रोहिणी तथा प्रीतमपुरा में आबंटित आवासीय फ्लैटों की प्रत्येक श्रेणी के मूल्यों का ब्यौरा क्या है;

(ख) उक्त आवासीय फ्लैटों की प्रत्येक श्रेणी के लिए किराया खरीद मूल्य और नकद भुगतान मूल्य क्या है; और

(ग) दिल्ली विकास प्राधिकरण द्वार ली गई अग्रिम धनराशि का पूरा ब्यौरा क्या है और इन किस्तों की संख्या कितनी है तथा उन पर कितना ब्याज लिया गया है ?

खेल विभाग में, निर्माण और आवास मंत्रालय में तथा संसदीय कार्य विभाग में उप मंत्री (श्री मल्लिकार्जुन) : (क) और (ख) दिल्ली विकास प्राधिकरण के जनता/निम्न आयं वर्ग/मध्यम आय वर्ग के रिहायसी फ्लैटों जिनके लिए हुडको योजना, 1979 केतहत 15.3.84 के लाटरी निकाली गई थी, के विक्रय की अन्तिम कीमत का हिसाब उनके पूर्ण होने पर ही जगाया जाएगा। इस लाटरी के आधार पर रोहिणी और प्रीतमपुरा में कोई आबंटित नहीं किया गया है।